

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 5520 /A.

From :- Shri M.K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Jaweplu Chai,
District & Sessions Judge,
West Sessions Division
Yupia, Arunachal Pradesh.

Dated Guwahati, 16th September, 2018.

Sub:- Casual Leave with Station Leave permission

Ref:- Your e-mail No.DSC (W) P-85/16, dated 13.09.2018.

Ma'am,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 14.09.2018 with station leave permission from 13.09.2018 has been granted/~~rejected~~.

Yours faithfully,

REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 5521 /A. dtd. ---18.9.18
Copy to:

The Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun , for information.

Sd/-

REGISTRAR (VIGILANCE)